

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 128(MB)2008
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 5.09.2016

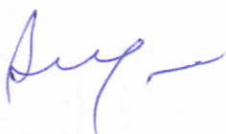
NAME OF THE COMPANY

Union of India

Vs.

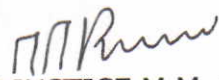
M/s. Triumph Securities Ltd.

SECTION OF THE COMPANIES ACT: 388(B)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Arun Saxena	Resident	1 to 4	
2.	Srinivasan Jeyaraj	Resident	5 to 7	
3.	Santeev Narula	Adm. for	VOF	
4.	Shyam Rajiv Agnihotri			
5.	Suryay Chaudhary, Law Consultant		SFO-	

Order

For orders, see order in CP 122(MB)/2008.


CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

5th September, 2016
(P.K. Sud)